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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 151/16	TP 183/17	For Orders	391 / 394	Rollon Hydraulics Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
33.	RASHMI MENON 99027 71043	PETITIONER	Rashmi M.

ORDER

Matter has been listed for consideration. Counsel for petitioner reported that accounting treatment certificate was filed in the registry. List it for orders on 11//09/2017.


MEMBER(J)


MEMBER(T)